

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 236 OF 2018 &**  
**IA NOS. 963, 964, 965 & 966 OF 2018**  
**AND**  
**APPEAL NO. 237 OF 2018 &**  
**IA NOS. 1073, 1074, 1075 & 1076 OF 2018**

**Dated: 31<sup>st</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 236 OF 2018 &**  
**IA NOS. 963, 964, 965 & 966 OF 2018**

**In the matter of:**

**M/s ASCEND Telecom Infrastructure Pvt. Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & .... Respondent(s)**  
**Anr.**

Counsel for the Appellant(s) : Mr. Kanishk Ahuja  
Mr. Chirag Deshwal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

Ms. Rimali Batra  
Ms. Shruti Awasthi for R-2

**APPEAL NO. 237 OF 2018 &**  
**IA NOS. 1073, 1074, 1075 & 1076 OF 2018**

**M/s Unity Telecom Infrastructure Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & .... Respondent(s)**  
**Anr.**

Counsel for the Appellant(s) : Mr. Kanishk Ahuja  
Mr. Chirag Deshwal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

Ms. Rimali Batra  
Ms. Shruti Awasthi for R-2

## **ORDER**

Admit. Learned counsel for the parties submitted to adopt the pleadings completed in Appeal No. 337 of 2016 & batch.

Tag to and list these appeals on **01.11.2018** along with Appeal No. 337 of 2016 & batch.

**(S. D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

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